




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

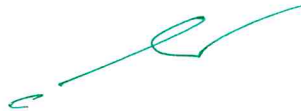
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 25/14 c/w CA 1/2015	IA 55/17 in TP 57/16 a/w TP 41/16	For hearing	397/ 398	M.K. Ramachandra & 3 Ors. Vs. Krishna Floor Mills Pvt. Ltd. & 10 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ADITYA NARAYAN 9945438738 SWATHI. A.P	Respondents 1 to 5	
2.	A. MURALI 9845034529	Petitioner	
3.	B C Thirugodh	Respondent Counsel R-6-11.	

ORDER

Counsel for Petitioner is present. Counsel for Respondents is also present. I.A 55/17 is taken up today. Both the counsels requested for adjournment. On their request list it on 11/01/2018 at 3.00 P.M


Member (T)


Member (J)